

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2299
ANSWERED ON:06.08.2010
TAX EVASION IN SEZS
Gowda Shri D.B. Chandre

Will the Minister of FINANCE be pleased to state:

- (a) whether Revenue authorities have detected customs and excise duty evasion by the firms operating in Special Economic Zones (SEZs);
- (b) if so, the fact of the matter;
- (c) whether the Central Government propose to tighten rules and regulations in order to make it difficult for firms operating in SEZs to evade taxes;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefore?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (e): The information is being collected and will be laid on the Table of the House.